

RAJASTHAN HIGH COURT LEGAL, SERVICES COMMITTEE, JAIPUR  
RAJASTHAN HIGH COURT, OLD BUILDING CAMPUS, JAIPUR

DAILY CAUSE LIST  
MONDAY DATE : 01/12/2014  
BENCH NO. 01

10:00 AM TO 5:00 PM

NATIONAL LOK ADALAT

S. NO	TYPE OF CASE	NO. OF CASE	TITLE OF THE CASE	NAME OF ADVOCATE
1502	1.C.W. (S)	2003/1999	R S R T C RAMESHWAR DAYAL CCHOUDHARY & O	DINESH YADAV-P DINESH YADAV-P
0602	2.C.M.A. STAY 455/2000	250/2000	R.S.R.T.C. GOPAL MEENA	NAINA SARAF-P
0603	3.C.M.A.	472/2000	RSRTC JAIPUR KANHAIYA LAL MEWARA & ANR	R D RASTOGI-P SURESH SAHNI-P
0602	4.C.M.A.	2073/2002	R S R T C DHEERAJ PAL SINGH & ORS	S C PUROHIT-P M R SINGHVI-R
0603	5.C.M.A.	2074/2002	R S R T C SMT PREM DEVI & ORS	S C PUROHIT-P
0602	6.C.M.A.	2075/2002	R S R T C KUMARI SUMAN & ORS	S C PUROHIT-P INDERJEET SINGH-R S K SINGODIYA-R
1502	7.C.W. (S)	4030/2002	R S R T C JAIPUR & ORS ANAR SINGH & ANR	MUKESH KUMAR VERMA-P ANIL JAIN-R
1502	8.C.W. (S)	4352/2002	REGIONAL MECHANICAL ENGINEER J GENERAL SECRETARY RAJ TRANSPOR	MUKESH KUMAR VERMA-P
1502	9.C.W. (S)	5000/2002	R S R T C JAIPUR & ORS BRIJ MOHAN GUPTA & ANR	J K SINGHI-P B.C.CHIRANIA-P
1502	10.C.W. (S)	9003/2002	THE MANAGING DIRECTOR R S R T THE JUDGE INDUSTRIAL TRIBUNAL	DR ARUN CHATURVEDI-P S K SINGH-R
1502	11.C.W. (S)	4353/2003	R S R T C SHRI GANGANAGAR GENERAL SECRETARY RAJ TRANSPOR	MUKESH KUMAR VERMA-P J P GUPTA, SANJAY MATHUR-R PRATEEK SHARMA-R
0603	12.C.M.A.	421/2004	R S R T C HARI SINGH ORS	VIRENDRA AGARWAL-P V P MATHUR-R
1502	13.C.W. (S)	1029/2004	R S R T C KOTA SECRETARY RAJ TRANSPORT WORKER	ASHOK BANSAL-P RAJEEV SURANA, R B SHARMA-R
1700	14.C.M.A.	1680/2004	R S R T C LAXMI & ORS	J M SAXENA-P K N TIWARI-R
1700	15.C.M.A.	2735/2004	R S R T C MOHAN LAL	ALADEEN KHAN-P
1502	16.C.W. (S) EXCEPTION	4846/2004	R S R T C JAIPUR & ANR MOHAN LAL & ANR	ASHOK BANSAL-P SURESH KASHYAP-R

17.C.W. (S) 1502	8458/2004 R S R T C JAIPUR & ANR RAMCHANDER SINGH & ANR	ASHOK BANSAL, J M SAXENA SURESH KASHYAP-R
18.C.M.A. 1700	144/2005 R S R T C SHANTI DEVI	SANDEEP MATHUR- VINAY MATHUR- VIRENDRA AGRAWAL-P
WITH 19 C.M.A.	1020/2006 SMT SHANTI DEVI & ORS BHARAT KUMAR & ORS	SANDEEP MATHUR-P VIRENDRA AGARWAL-R
20.C.M.A. 1700	235/2005 R S R T C RAHMAN	MUNINDRA SINGH-P AZAD AHMED-R SHAFAT RAHIM KHAN-R
21.C.W. (S) 1502	1537/2005 RADHEY SHYAM SHARMA R S R T C JAIPUR & ORS	MAHENDRA SHAH-P J K SINGHI-R
22.C.W. (S) 1502 APPL 41819/2014	1545/2005 THE MANAGING DIRECTOR R S R T SHRI MOHANLAL MEENA & ANR	ASHOK BANSAL-P KUNAL RAWAT-R
23.C.M.A. 1700	2073/2005 R S R T C JAGDISH PRASAD	R D RASTOGI-P PRVEEN BALWADA-R
24.C.M.A. 1700	2272/2005 R S R T C SMT MEENA & ORS	S P S PANWAR-P
25.C.M.A. 0603	2369/2005 R S R T C SMT MAYA DEVI & ORS	MUKESH KUMAR VERMA-P SANTOSH KAUSHIK-R
26.C.M.A. 1700	3064/2005 R S R T C PAPPU & ORS	VIKAS GOYAL-P R K JAIN-R SUKHRAM JATAV-R
27.C.W. (S) 1502	9831/2005 CHIEF MANAGER R S R T C JAIPU GANESH PRASAD JAT & ANR	ALADEEN KHAN-P DHARMENDER JAIN-R S K, YADAV ADV-R S R SURANA ADV-R
28.C.M.A. 1700	357/2006 BUNTI @ PRAKASH VIJAY SINGH AND ORS	J P GUPTA-P V AGARWAL-R
WITH 29 C.M.A. CMS 157/2006	223/2006 R S R T C BANTI @ PRAKASH	VIRENDRA AGARWAL-P SURESH SAINI-R NEERAJ KUMAR TIWARI-R
30.C.W. (M) 2612	2266/2006 MAYANK KULSHRESHTHA & ORS U O R & ORS	JITENDRA MITRUKA-P V LODHA-R A MITRUKA-R
31.C.W. (S) 1502	2354/2006 R S R T C JAIPUR BHOPAL SINGH & ORS	J K SINGHI-P MUKESH KUMAR VERMA-P AMIT PUNIA-R
32.C.M.A. 1700	3624/2006 R S R T C JAIPUR AMRISH AND ORS	V S YADAV-P
33.C.M.A. 1700	3896/2006 R S R T C JAIPUR LAXMAN AND ORS	SHRUTI DIXIT-P MAHESH GUPTA-R
34.C.M.A. 1700	3964/2006 R S R T C JAIPUR RAZZAK SHEKH AND ORS	V S YADAV-P SHIV LAL MEENA-R



25.C.W. (S) 1502	6998/2006 RSRTC, AJMER KISHAN LAL KAPOOR	ASHOK BANSAL-P VISHWAJEET MANTRI-R KAPIL MATHUR-R KAPIL MATHUR SHREY GAHARA-
36.C.W. (S) 1502 APPL 32863/2009	8568/2006 CHIEF MANAGER, R S R T C , HAN SH. RAM PRATAP	O P SHARMA-P RAJEEV SOGARWAL-R
37.C.M.A. 1700	632/2007 R S R T C JAIPUR SHANTI AND ORS	PARINTOO JAIN-P
38.C.M.A. 1700	925/2007 R S R T C JAIPUR MRS NATHI DEVI AND ORS	MANJU JAIN-P R K MATHUR-R
39.C.M.A. 1700	1361/2007 R S R T C BUNDI DEPOT ABDUL AZIZ AND ORS	JAG MOHAN SAXENA-P PRAVEEN JAIN-R
40.C.M.A. 1700	1480/2007 R S R T C JAIPUR SMT BHIKHA KANWAR AND ORS	PARINTOO JAIN-P SHER SINGH-R
41.C.M.A. 1700	1827/2007 UNITD INDIA INSURANCE COMP KANHAIYA LAL & ORS	AMARNATH PAREEK-P J S CHAUHAN-R SANJAY MEHRISHI-R
42.C.M.A. 1700	3271/2007 R S R T C GYATRI DEVI & ORS	SHRUTI DIXIT-P HARSH SAINI-R
43.C.M.A. 1700	3341/2007 R S R T C BALA DEVI	VIRENDRA AGARWAL-P S MATHUR-R
WITH 44 X.OBJECTION	33/2008 R S R T C BALA DEVI	SANDEEP MATHUR-P
45.C.M.A. 1700	4129/2007 R S R T C BHAGWATI SHARAN AND ANR	VIRENDRA AGARWAL-P
46.C.M.A. 1700	4233/2007 GEN MANAGER R S R T C AND ANR CHANDA DEVI AND ORS	V S YADAV-P OMPRAKASH JAIN-R
47.C.M.A. 1700	4329/2007 R S R T C JAGANNATH SINGH & ORS	V S YADAV-P N U QUAZI-R
48.C.M.A. 1700	4330/2007 R S R T C DEVI LAL GADORIA & ORS	V S YADAV-P NAWAL SINGH-R
49.C.M.A. 1700	4340/2007 R S R T C SURAJ MAL	VIRENDRA AGARWAL-P R S BHATI/BHAWANA BHARI-R RAJEEV SHARMA-R
50.C.M.A. 1700	4359/2007 R S R TC CHANNU & ORS	G S RATHORE-P J P GUPTA-R
51.C.M.A. 1700	4385/2007 SMT PUNNI DEVI FAKRUDDIN & ORS	S K JINDAL-P P S ARYA-R SUNIL KUMAR JAIN-R
52.C.W. (S) 1502	8952/2007 CHIEF MANAGER R S R T C KOTA NARAIN LAL & ANR	J K SINGHI-P MUKESH KUMAR VERMA-P RAUNAK SINGHVI-R MANOJ PAREEK-R
53.C.M.A. 0603	2070/2008 R S R T C SMT KRISHNA DEVI & ORS	MRS ANJOO SHUKLA-P PRAVEEN JAIN-R AMARNATH PAREEK-R
54.C.M.A. 0603	2167/2008 R S R T C BHAWANI SAHAI	VIRENDRA LODHA-P

55.C.M.A. 1700	2342/2008 R S R T C CHHOTU RAM & ORS	VIRENDRA SINGH YADAV-P SATISH KHANDAL-R
56.C.M.A. 1700 CMS 2718/2008	4352/2008 R S R T C MAYA DEVI & ROS	VIRENDRA AGRAWAL-P M R CHOUDHARY-R MISS RAJ SHARMA-R PRASHANT CHAHAR-R R D SAINI-R RUPENDRA CHAUHAN-R
57.C.M.A. 1700	4766/2008 R S R T C JAIPUR SMT POOJA & ORS	VIRENDRA SINGH YADAV-P K N TIWARI-R K.N. TINWARI-R
58.C.W. (S) 1502	5364/2008 R S R T CORPORATION SHRI CHAAJU SINGH AND ANR	RAVI CHIRANIA-P VINOD KUMAR SHARMA-R AJATSHATRU MINA-R
59.C.W. (S) 1502	12018/2008 HAR GOVIND TIWARI THE CHIEF MANAGER R S R T C & A	M F BAIG-P AMIT KUMAR SHARMA-R
60.C.M.A. 1700	137/2009 R S R T C JAIPUR HANUMAN SHARMA & ORS	VIRENDRA SINGH YADAV-P
61.C.M.A. 1700 CMS 104/2009	163/2009 R S R T C SMT KALI BAI	VIRENDRA SINGH YADAV-P HARIDAYESH SINGH-R
62.C.M.A. 1700	164/2009 R S R T C & ANR MUKESH & ANR	V S YADAV-P NEERAJ K TIWARI-R
63.C.M.A. 1700	424/2009 R S R T C ASHOK KUMAR	R D RASTOGI-P ALI MOHD. KHAN-R MUKESH KUMAR GOYAL-R SANJAY MEHRISHI-R
64.C.M.A. 1700	456/2009 R S R T C JAIPUR DEVI LAL & ORS	V S YADAV-P NARENDRA MISHRA-R
65.C.M.A. 1700	1266/2009 ORIENTAL INSURANCE CO LTD GHANSHYAN & ORS	SMT MANJU JAIN-P RAM BABU SHARMA-R RAJ KUMAR SHARMA-R
66.C.M.A. 1700	1625/2009 R S R T C DHIRAJ KANWAR & ORS	VINOD TYAGI-P
67.C.M.A. 1700	1852/2009 R S R T C DEVI SINGH & ORS	N S RATHORE-P RAM SINGH BHATI-R
68.C.M.A. 1700 CMS 1231/2009	2351/2009 R S R T C TIKAM CHAND & ORS	ARCHANA MANTRI-P ATUL KUMAR JAIN-R VIJAY DUTT SHARMA-R
69.C.M.A. 1700 APPL 22069/2009	4359/2009 R S R T C URMILA & ORS	VIRENDRA AGRAWAL-P POONAM CHAND BHARDARI-R
70.C.M.A. 1700 STAY 2933/2009	4735/2009 R S R T C SMT RAJ BAI & ORS	MRS ARCHANA MANTRI-P J P GUPTA-R
71.C.W. (S) 1502	4839/2009 MANAGING DIRECTOR R S R T C SHR PREM PRAKASH SAIN & ANR	OM PRAKASH SHEORAN-P DHARMENDRA JAIN-R
72.C.M.A. 1700	5030/2009 R S R T C SMT URMILA @ UMA DEVI & ORS	VIRENDRA AGARAWAL-P
73.C.M.A. 1700 CMS 3343/2009	5132/2009 R S R T C IMRAN & ORS	RAM SINGH BHATI-P

74.C.M.A. 1700	5341/2009 R S R T C SMT RAJESH & ORS	VINOD TYAGI-P
75.C.M.A. 1700	5360/2009 R S R T C\M SHREY RAM & ORS	VINOD TYAGI-P VIPUL JAIN-R
76.C.M.A. 1700 STAY 1531/2010	1925/2010 R S R T C MAHESH KUMAR SAINI AND ANOTHER	MS SHRUTI DIXIT-P
77.C.M.A. 1700	2625/2010 R S R T C JAIPUR SMT SUMITRA DEVI AND OTHERS	S C MITTAL-P B M SHARMA-R
78.C.W. (S) 0521	15838/2010 SHARAD KUMAR VERMA R S R T C AND ORS	VINODI LAL MATHUR-P ANUROOP SINGHI-R
79.C.W. (S) 1502 STAY 4963/2011	5466/2011 CHIEF MANAGER R S R T C GHEVER RAM AND ANR	VIRENDRA SINGH YADAV-P KAILASH CHOUDHARY-R
80.C.M.A. 1700	5857/2011 SMT POONAM GAUR AND OTHERS NARAYAN LAL SHARMA AND OTHERS	SHAILESH PRAKASH SHARMA- LOKESH ATREY-R
81.C.W. (S) 1502	11995/2011 CHIEF MANAGER R S R T C CHITTORG SUBRATI KHAN AND ANR	VINAYAK JOSHI-P KAILASH CHAUDHARY-R MADHAV MITRA-R
82.C.W. (S) 1502	12820/2011 CHIEF MANAGER MATAYASA NAGAR OM PRAKASH AND ANR	ASHOK BANSAL-P VIRENDRA MANJHU-R
83.C.W. (S) 1502 CMS 14431/2011	15451/2011 C M R S R T C RANVEER SINGH AND ANR	VINAYAK JOSHI-P DR P C JAIN-R
84.C.W. (S) 1502 CMS 14161/2011	15484/2011 CHIEF MANAGER R S R T C SHRI MOOL CHAND SAINI AND ANR	OM PRAKASH SHEORAN-P
85.C.W. (S) 1502	16359/2011 R S R T C AND ANR JUDGE LABOUR COURT AND ORS	VINAYAK JOSHI-P
86.C.W. (M) 2612 CMS 15864/2011	17130/2011 PRATAP SINGH UNIVERSITY OF RAJ AND AND ORS	RAJESH BHAMBOO-P TARUN MISHRA-R DILIP SHARMA-R TARUN MISHRA-R
87.C.W. (S) 0502	36/2012 MAHINDER SINGH PARMAR M D R S T C AND ANR	MANOJ SINGH RAGHAV-P
88.C.M.A. 1700	182/2012 BEENA DEVI AND OTHERS CHOUHAN SOM SINGH AND OTHERS	VINAY MATHUR-P GAURAV JAIN-R GAURAVA BHARGAVA-R
WITH 89 C.M.A.	227/2012 BEENA DEVI AND OTHERS CHOUHAN SOM SINGH AND OTHERS	VINAY MATHUR-P GAURAV JAIN-R
90.C.M.A. 1700	4582/2012 BHULI DEVI AND OTHERS NARAYAN MEENA AND OTHERS	VINAY MATHUR-P ROHIT SHARMA-R
91.C.M.A. 1700	4981/2012 RAJENDRA PRASAD AND OTHERS DHARM CHAND SHARMA AND OTHERS	VIRENDRA AGARWAL-P
92.C.M.A. 1700	5087/2012 KALU NATH AND OTHERS PRADHAN SINGH AND OTHERS	NEERAJ K TIWARI-P R S BHATI/BHAWANA BHATI-R
93.C.W. (S) 1502	8996/2012 M D R S R T C YAKUB ALI AND ANR	OM PRAKASH SHEORAN-P MANOJ PAREEK-R

94.C.W (S) 1502	17982/2012 C M R S R T C AND ANR AMAR SINGH AND ANR	VINAYAK JOSHI-P HIMMAT SINGH BIKARWAR-R
95.C.M.A. 0603 C,MS 37/2013	57/2013 R S R T C THROUGH OFFICER-IN-CHARGE RAMAVATAR SONI AND OTHERS	RISHIPAL AGARWAL-P K N TIWARI-R SUMIT KHANDELWAL-R
96.C.IInd.APPL 3900 CMS 2155/2013	256/2013 SAURABH YADAV NAGAR PALIKA MANDAL BEHROR AND ANOTHER	D K BHARDWAJ-P
97.C.M.A. 0603	3077/2013 AJAY KUMAR ALIAS ASHOK KUMAR BIRJU SINGH AND ANR	K N TIWARI-P ARVIND KUMAR SHARMA-R
98.C.W. (S) 1502	9366/2013 M D R S R T C AND ANR JAGDISH SINGH AND ANR	VINAYAK JOSHI-P
99.C.W. (S) 1502 STAY 10284/2013	12478/2013 C M R S R T C BRIJMOHAN AND ANR	AMIT KUMAR SHARMA-P
100.C.W. (S) 1502 CMS 12143/2013	14558/2013 M D R S R T C SMT EMARTI ANR	OM PRAKASH SHEORAN-P
101.C.W. (S) 1502 CMS 12546/2013	14977/2013 C M R S R T C MADAN LAL SHARMA AND ANR	AMIT KUMAR SHARMA-P
102.C.M.A. 1700	671/2014 SUNITA SONI AND ORS ORIENTAL INS COM AND ORS	ABHI GOYAL-P
103.C.W. (S) 1502	1351/2014 R S R T C NAIMUDDIN QURESHI	JAIDEEP SINGH RATHORE-P

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BY ORDER,



SECRETARY  
RAJASTHAN HIGH COURT LEGAL, SERVICES COMMITTEE  
JAIPUR

Pre-Litigation Cases Dated 01-12-2014 Bench No.-1

RSRTC

1	Pre-Litigation Case No. 12/14	Bhanwar lal	R.S.R.T.C
2	Pre-Litigation Case No. 13 /14	Rameshwar Prasad Yadav	R.S.R.T.C
3	Pre-Litigation Case No. 14/14	Nathu Lal	R.S.R.T.C
4	Pre-Litigation Case No. 20/14	Shakuntala	R.S.R.T.C
5	Pre-Litigation Case No. 21/14	Prem Sharma	R.S.R.T.C

OTHER

6	Pre-Litigation Case No. 07/13	Vijay Behal	Registrar,MDSV,Ajmer
7	Pre-Litigation Case No. 09/13	M/s Behal Joshi & Associates,Architects & Interior Designers ,Vijay Behal(Partner)Through Counsel Dr.P.C.Jain	G.M,Raj.State Road & Development&Construction Co.Ltd.
8	Pre-Litigation Case No. 10/13	M/s Behal Joshi & Associates,Architects & Interior Designers ,Vijay Behal(Partner)Through Counsel Dr.P.C.Jain	G.M,Raj.State Road & Development&Construction Co.Ltd.
9	Pre-Litigation Case No. 11 /13	M/s Behal Joshi& Associates,Architects & Interior Designers ,Vijay Behal(Partner)Through Counsel Dr.P.C.Jain	G.M,Raj.State Road & Development&Construction Co.Ltd.
10	Pre-Litigation Case No. 07/14	Ramesh Chand Agarwal	PHED
11	Pre-Litigation Case No. 08/14	Bhanwar Lal	AVVN Ltd.



Full Time Secretary,  
Rajasthan High Court Legal Services Committee,  
Jaipur

RAJASTHAN HIGH COURT LEGAL, SERVICES COMMITTEE, JAIPUR  
RAJASTHAN HIGH COURT, OLD BUILDING CAMPUS, JAIPUR

DAILY CAUSE LIST  
MONDAY DATE : 01/12/2014  
BENCH NO. 02

10:00 AM TO 5:00 PM

NATIONAL LOK ADALAT

S. NO	TYPE OF CASE	NO. OF CASE	TITLE OF THE CASE	NAME OF ADVOCATE
1502	1.C.W. (S)	70/1999	KARAN SINGH THE JUDGE INDUSTRIAL TRI. & OR	M B SHARMA-P B K SHARMA-P J K SINGHI-R MUKESH KUMAR VERMA-R
1502	2.C.W. (SER)	2351/1999	STATE RAM SAHAI & ORS	GANESH MEENA G C-P INDERJEET SINGH-P RINESH GUPTA-P G A-R DR M S KACHHAWA ADD G C-R
1502	3.C.W. (S)	645/2002	GEN MGR (SANCHALAN) RSRTC JAIP THE MAHA TRASP WORKERS UNION J	MANISH BHANDARI-P
3100	4.C.W. (M)	4673/2002	HANUMAN PRASAD & ORS STATE BANK OF BIKANER & JAIPUR	DR MAHESH SHARMA-P N.C.GOYAL-R S ZAKAWAT ALI DY G C-R
0502	5.C.IInd.APPL	94/2003	R S R T C & ORS OMPRAKASH SUNAR	ASHOK BANSAL-P B L GUPTA-R
	WITH			
	6 C.IInd.APPL	95/2003	R S R T C & ORS OMPRAKASH SUNAR	ASHOK BANSAL-P B L GUPTA-R SUSHIL SHARMA-R
1502	7.C.W. (S)	1618/2003	REGIONAL MANAGER JAIPUR R S R RAMESHWAR LAL & ANR	MUKESH KUMAR VERMA-P
1502	8.C.W. (S)	3414/2003	R S R T C JAIPUR & ANR SHRI MATHURA LAL & ANR	ANISHA JAIN-P MUKESH KUMAR VERMA-P B L GUPTA-R
1502	9.C.W. (S)	1090/2004	R S R T C KOTA SECRETARY RAJASTHAN TRANSPORT	ASHOK BANSAL-P
1502	10.C.W. (S)	1094/2004	R S R T C AJMER GENERAL SECRETARY RAJASTHAN TR	ASHOK BANSAL-P
1502	11.C.W. (S)	1444/2004	R S R T C JAIPUR GENERAL SECRETARY RAJASTHAN TR	MUKESH KUMAR VERMA-P
1502	12.C.W. (S)	2633/2004	PURAN MAL JAT THE JUDGE INDUSTRIAL TRIBUNAL	BABU LAL GUPTA-P ASHOK BANSAL-R
1502	13.C.W. (S)	4607/2004	R S R T C JAIPUR MAHAMANTRI RAJASTHAN TRANSPORT	JAG MOHAN SAXENA-P O P SHEORAN-P
0521	14.C.W. (S)	8284/2004	PROFESSOR N K JAIN UNIVERSITY OF RAJ JAIPUR	ASHOK GAUR-P R A KATTA-R
0519	15.C.W. (S)	8675/2004	SMT ANURADHA SETIYA STATE OF RAJ & ORS	INDRESH SHARMA-P PRADEEP KALWANIA ADD G C-R BABU LAL SAINI DY G C-R
1502	16.C.W. (S)	633/2005	R S R T C BUNDI MAHAMANTRI RAJASTHAN TRANSPORT	MUNINDRA SINGH-P



17.C.W (S) 0521	1284/2005 GHANSHYAM LAL DEVRA STATE OF RAJ & ORS	RAJVIR SHARMA-P BHARAT VYAS-R ANITA AGARWAL-R DR SONIYA SAINI ADD G C-R MANU BHARGAVA G C-R S D KHASPURIA ADD G C-R
WITH 18 C.C.P.	80/2007 GHANSHYAM LAL DEVRA DR.R V VYAS AND ORS	RAJVIR SHARMA-P P V CALLA-R BHARAT VYAS-R
19.C.W. (S) 0521	2202/2005 BACHE SINGH STATE OF RAJ & ORS	PRADEEP ASTHANA-P SHYAM ARYA G A-R ARPIT SRIVASTAVA DY G C-R
WITH 20 C.W.	4604/2003 BACHCHE SINGH STATE OF RAJ & ORS	PRADEEP ASTHANA-P G A-R ARPIT SRIVASTAVA DY G C-R
	CONNECTED WITH CW 2202/2005 DATED 16/102014 AT S.NO.-151	
21.C.W. (S) 0521	2264/2005 A P TIWARI LIFE INSURANCE CORPORATION OF	BABU LAL SHARMA-P M D AGRAWAL-R
22.C.W. (S) 0521	2631/2005 DR VINEET NAHAR STATE OF RAJ & ORS	NARENDRA MISHRA-P GA-R B L AVASTHI ADD G C-R
23.C.W. (S) 0521	2632/2005 RAMESH CHAND SRIVASTAVA STATE OF RAJ & ORS	NARENDRA MISHRA-P BK SHARMA, DY.GA-R B L AVASTHI ADD G C-R RAJ SHARMA ADD G C-R
24.C.W. (S) 1502	2646/2005 R S R T C JHUNJHUNU SHRI SURESH KUMAR POONIA & ANR	ANISHA JAIN-P MUKESH KUMAR VERMA-P J K SINGHI-R
25.C.W. (S) 0521	3644/2005 S K KHATRI R S R T C JAIPUR & ORS	MAHENDRA SHAH-P J K SINGHI-R
26.C.W. (S) 1502	3665/2005 R S R T C JAIPUR & ANR SHRI RAMESHWAR LAL & ANR	J K SINGHI-P MANISH BHANDARI-P R P SAINI-R DEEPAK SINGH MEHTA-R
27.C.W. (S) 0521	5638/2005 KAILASH CHAND JAIN & ORS STATE OF RAJ & ORS	SANJEEV PRAKASH SHARMA-P ABHISHEK SHARMA-R BHUPENDRA PAREEK-R PRAHLAD SINGH-R SANJEEV PRAKASH SHARMA-R
28.C.W. (S) 0521	6241/2005 NARPAT SINGH UNION OF INDIA & ORS	SHASHI CHOUDHARY-P SANJAY MEHLA-P SHASHI CHOUDHARY-P AJAY SUKHLA-R B S CHHABA-R BHANWAR BAGRI-R S S RAGHAV-R
29.C.W. (S) 0521	8446/2005 SMT MOOLI DEVI & ANR J V V N L JAIPUR & ANR	S R SURANA-P S P SHARMA-R
30.C.W. (S) 0521	9237/2005 DEV VRIT YADAV R F C AND ORS	R K MATHUR-P SATYAVRATA SHARMA SHRUTI-P VIRENDRA LODHA-R
31.C.W. (S) 1502	446/2006 SAMBHAG PRABANDHAK & AUTHORISE SHRI BHANWAR LAL BANDH & ANR	JAG MOHAN SAXENA-P SANDHU VIKAS P

32.C.W. (S) 1502	1630/2006 R S R T C JAIPUR & ANR GHANSHYAM DAS & ANR	ASHOK BANSAL-P N K BHATT-R
33.C.W. (S) 1502	2617/2006 R S R T C YUDHISTHIR SINGH DEWAN & ORS	ASHOK BANSAL-P S SAXENA-R KAILASH CHOUDHARY-R KANWAR BHAHADUR-R
34.C.W. (S) 0519	3097/2006 SH.SITA RAM SHARMA KHADI AND V I COMMISSION	D P PUJARI-P PRADIP SHRIMAL-R J K SHRIMALI-R J P ASIWAL-R
35.C.W. (S) 1502	5630/2006 CHIEF MANAGER R S R T C HINDON SMT RATAN KANWAR & ANR	O P SHARMA-P C P SHARMA-R JAI RAJ TANTIA-R
36.C.W. (S) 1502	5632/2006 DIVISIONAL MECHANICAL ENGINEER SHRI GOPAL LAL & ANR	O P SHARMA-P SURESH KASHYAP-R
37.C.W. (S) 0519	5641/2006 SMT SHAKUNTALA THE COMMISSIONER PROVIDENT FUN	RAVI SHANKAR SHARMA-P NEELAM PAREEK-R ANITA AGARWAL-R DEEPAK GOYAL-R G K GARG-R MISS DAYA SHARMA-R N C JAIN-R SRIRAM YADAV-R
38.C.W. (S) 0521	5672/2006 RATAN SINGH R R V P N LTD., JAIPUR	DEVENDRA KUMAR BHARDWAJ-I SHYAM ARYA-R ALADEEN KHAN-R
39.C.W. (S) 1502	6623/2006 B R JYANI C M R S R T C KOTA NATHU LAL SHARMA & ORS	JAG MOHAN SAXENA-P AMIT JINDAL, SK JINDAL-R
WITH 40 C.W.	7743/2007 SHRI NATHU LA SHARMA MANAGING DIRECTOR R S R T C A	S K JINDAL-P RAVI CHIRANIA-R
41.C.W. (S) 0519	6632/2006 RADHA BAI STATE	ABDUL KALAM KHAN-P GA-R JINESH JAIN G C-R MANU BHARGAVA G C-R S N KUMAWAT AAG-R
42.C.W. (S) 1502	7094/2006 CHIEF MANAGER, RAJ STATE ROADW LEKH CHAND TIWARI	J K SINGHI-P MUKESH KUMAR VERMA-P BABU LAL GUPTA-R
WITH 43 C.W.	3220/2006 LEKH CHAND TIWARI RSRTC & ANR	BABUL LAL GUPTA-P ANURUP SINGHI-R
	DATED 25.02.2009 AT S.NO. 66 LISTED IN DAILY CAUSE LIST	
44.C.W. (S) 521	7230/2006 RAMKALYAN GUPTA STATE	SANDEEP MATHUR-P G S GILL A A G-R N A NAQVI AAG-R VIRENDRA LODHA-R
45.C.W. (S) 521	7292/2006 HANUMAN PRASAD GUPTA DENA BANK, MAMBAI AND ORS	RAKESH KUMAR SHARMA-P R K SALECHA-R
46.C.W. (S) 502	8437/2006 R.S.R.T.C. SHANTI SWAROOP SHARMA	RAJDEEPAK RASTOGI-P ANIL KUMAR SHARMA-R
47.C.W. (S) 502	8640/2006 SHIV CHARAN SINGH JUDGE, LABOUR COURT FIRST, JAI	M F BAIG-P GHAN SHYAM SINGH SISODIA-R

48.C.W. (S) 0521	8649/2006 MOHAN LAL MEENA STATE	BHANWAR BAGRI-P BK SHARMA, DY. GA-R B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R
49.C.W. (S) 0521	8963/2006 SMT KUSUM LATA EXECUTIVE DIRECTOR R T D CORP	HIMANSHU AGNIHOTRI-P RAM SINGH BHATI-R N S YADAV-R R P VIJAY-R
50.C.W. (S) 0521	9284/2006 GOPI CHAND U O I AND ORS	SANDEEP GARSSA-P M R YADAV-P K SHARMA-R
51.C.Ist.Appl 3800	565/2007 SMT LIXHMA DEVI NANDA & ORS	MANOJ PAREEK-P
52.C.W. (S) 1502	643/2007 RSRTC, JAIPUR KAILASH CHAND SHARMA	RAM SINGH BHATI-P A SIMLOTE-R
WITH 53 C.W.  DEFECT	4504/2006 RSRTC AND ANR SURAJ NARAIN JANGID	J K SINGHI-P
54.CRL.R. 0209	1183/2007 RAMULAL MALI STATE AND ORS	CL SAINI-P SUNIL KUMAR SINGODIYA-P GOVIND PRASAD GOUAL-R P. P.-R
55.C.W. (S) 0521	2408/2007 SURYA PRAKASH SRIVASTAVA A V V N LTD, AJMER	PYARE LAL-P V.LODHA-R
56.C.W. (S) 0521	2980/2007 SANNI BAI AND ORS MUNICIPAL CORPORATION KOTA	ABDUL KALAM KHAN-P MANOJ SHARMA-R
57.C.W. (S) 0521	5632/2007 JETH MAL STATE OF RAJ AND ORS	D C GUPTA-P B S RAJAWAT DY G C-R DR A S KHANGAROT AGC-R
58.C.W. (S) 0521	6062/2007 SATBIR SINGH AND ANR RAJ RAJYA VIDHYUT PRASARAN NIG	PYARE LAL-P VIRENDRA LODHA-R
59.C.W. (S) 0519	6410/2007 SMT AMRIT KAUR STATE OF RAJ AND ORS	SUSHIL SHARMA-P KUNAL RAWAT-P VIRENDRA LODHA-R DEEPAK GOYAL-R R D RASTOGI-R
60.C.W. () 0519	10034/2007 RARWATI DEVI CHAIRPERSON DELHI VIDYUT BORA	ANKUR RASTOGI-P
61.C.W. () 0521	10070/2007 JAGDISH NARAIN SHARMA STATE OF RAJ AND ORS	RAKESH KUMAR SHARMA-P
62.C.W. (S) 0521	10207/2007 ABDUL WAHID SIDDIQUE MANAGING DIRECTOR R S R T C AN	S K JINDAL-P J P ASIWAL A K SHARMA-R VIRENDRA LODHA-R
63.C.W. (S) 0521	10278/2007 SADANAND SONI STATE OF RAJ & ORS	RAJVIR SHARMA-P INDERJEET SINGH-R
64.C.W. (S) 1502	437/2008 GOPAL LAL JHABA JUDGE INDUSTRIAL TRIBUNAL AND	BABU LAL GUPTA-P ANUROOP SINGHI-R J K SINGHI, R P SINGH-R

65.C.W. (S) 0521	1044/2008 SMT SUSHILA KAPOOR REGIONAL PROVIDENT FUND COM &O	AJAY TANTIA-P DEEPAK GOYAL-R J P ASIWAL-R
66.C.W. (S) 0521	3271/2008 YUDHISHTHAR RAJ TANEJA STATE OF RAJ AND ORS	MANOJ BHARDWAJ-P H V NANDWANA G C-R ANKUR RASTOGI ADD G C-R B L AVASTHI ADD G C-R RAJ SHARMA ADD G C-R
67.C.W. (S) 0521	3614/2008 SHRIRAM CHOUDHARY ORIENTAL BANK OF COMMERCE &ANR	OM PRAKASH SHEORAN-P R K SALECHA-R
68.C.W. (S) 0521	4072/2008 SANJAY POONIA STATE OF RAJ AND ORS	B C CHIRANIA-P MAHESH CHAND GUPTA ADD GC-F B S RAJAWAT DY G C-R
69.C.W. (S) 0521	4096/2008 SMT PREM DEVI DIRECTOR, DEPARTMENT OF PENSIO	RAGHUNANDAN SHARMA-P ALADEEN KHAN DY G C-R ALADEEN KHAN DY G C-R DR M S KACHHAWA ADD G C-R N K BHATTA ADD G C-R
70.C.W. (052) 0521	4696/2008 HIRINARAIN VARMA DIRECTOR FORENSIC SCIENCE &ANR	S L SONGARA-P MAHESH CHAND GUPTA ADD GC-R B S RAJAWAT-R
71.C.W. (S) 0521	6447/2008 SHANKER LAL BALOTIA STATE OF RAJ AND ORS	R C JOSHI-P H V NANDWANA G C-R B L AVASTHI ADD G C-R RAJ SHARMA ADD G C-R
72.C.W. (S) 0521	7629/2008 HAJARI LAL UNION OF INDIA AND ORS	JAI KISHAN YOGI-P KAMLAKAR SHARMA-R S S RAGHAV-R
73.C.W. (S) 0521	7633/2008 RAJENDRA KUMAR AERAN RAJ RAJYA VIDYUT UTAP NIGAM LT	N L AGRAWAL-P VIRENDRA LODHA-R
74.C.W. (S) 0521	8203/2008 SARDAR SINGH UNION OF INDIA AND ANR	SANJEEV PRAKASH SHARMA-P KAMLAKAR SHARMA-R B S CHHABA-R KAMLAKAR SHARMA-R
75.C.W. (S) 0521	11638/2008 DR DEVENDRA PRASAD MATHUR STATE OF RAJ AND ORS	VINODI LAL MATHUR-P GANESH MEENA G C-R ANKUR RASOTIG ADD G C-R B L AVASTHI ADD G C-R RAJ SHARMA ADD G C-R
76.C.W. (S) 0521	11649/2008 GHANSHYAM SHARMA RAJ INDUSTRIAL INVER CORP AND	MANISH SHARMA-P VIRENDRA LODHA-R DEEPAK GOYAL-R N C JAIN-R
77.C.W. (S) 0521	13401/2008 MAHESH CHAND AGRAWAL THE RAJ RAJYA VIDYUT PRASARAN	RAJENDRA ARORA-P ALOK GARG-R ANUROOP SINGHI-R G C GARG-R
78.C.W. (S) 1502	13449/2008 CHIEF MANAGER R S R T C SHRI PREM SINGH CHAUHAN &ORS	RAVI CHIRANIA-P
79.C.W. (S) 0521	13957/2008 ANWAR KHAN STATE OF RAJ AND ANR	RAJESH MOONDIA-P B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R

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80.C.W. (S) 0521 CMS 1521/2010	13960/2008 RAM RATAN STATE OF RAJ AND ANR	SANDEEP SAXENA-P JINESH JAIN G C-R DHARMENDRA PAREEK-R RICHPAL AGARWAL-R RISHI PAL AGARWAL ADD G C-1 S ZAKAWAT ALI DY G C-R
81.C.W. (S) 0521	609/2009 UMA SHANKER TIWARI STATE OF RAJ AND ORS	SANJEEV PRAKASH SHARMA-1 GAURAV SHARMA-P B K SHARMA-R JINESH JAIN GC-R
82.C.W. (S) 1502	2091/2009 EXECUTIVE MANAGER AND AUTHORIS SHRI KESHAV DEV	G S RATHORE-P USMAN KHAN-R M C TAYLOR-R
83.C.M.A. 1700	2282/2009 UGANTI AND ORS THE NEW INDIA INSURANCE COMPAN	TARUN JAIN-P AMIT SINGH SHEKHAWAT-R N L VERMA-R
84.C.W. (S) 0515	3046/2009 SURESH CHAND JAIN STATE OF RAJ AND ORS	RAJENDRA SHARMA-P  ADDL. ADV. GENERAL-R
85.C.W. (S) 0521	3420/2009 MOHAN LAL YADAV R S R T C AND ORS	MAHENDRA SHAH-P R D RASTOGI-R
86.C.W. (S) 1502	8095/2009 R S R T C SHRI OMPRAKASH VYAS &ANR	RAVI CHIRANIA-P S C PUROHIT ADD G C-R
87.C.W. (S) 0521	8228/2009 NARAYAN SHANKAR UPADHYAYA R R V P N, LTD	SANJEEV PRAKASH SHARMA-P R B MATHUR-R
88.C.W. (S) 0521	9414/2009 SMT GEETA DEVI STATE OF RAJ & ORS	LAXMIKANT SHARMA-P DR M S KACHHAWA ADD G C-R N K BHATTA ADD G C-R
89.C.W. (S) 0521	9642/2009 BHAGVAN SAHAY SHARMA R S R T C	N K MALOO-P R S SHEKHAWAT-R
90.C.W. (S) 1502	11419/2009 DANA RAM JUDGE INDUSTRIAL TRIBUNAL AND	BABU LAL GUPTA-P PANKAJ SHARMA-R
91.C.W. (S) 0521	11619/2009 DWARKA PRASHAD R S R T C AND ORS	MANOJ KUMAR MADHANI-P D K BHARDWAJ-R
WITH 92 C.W.	12356/2009 KAILASH CHAND R S R T C &ORS	MANOJ KUMAR MADHANI-P VIRENDRA LODHA-R
WITH 93 C.W.	13364/2009 GANGA PRASHAD R S R T C AND ORS	MANOJ KUMR MADHANI-P VIRENDRA LODHA-R
94.C.W. (S) 1502	11683/2009 CHIEF MANAGER R S R T C REGIONAL SECRETARY R S R T X &ANR	MUKESH KUMAR VERMA-P M F BAIG GOVIND GUPTA-R
95.C.W. (S) 0519	12402/2009 SHRAWAN LAL YADAV UNION OF INDIA AND ORS	M R YADAV-P S C PUROHIT ADD G C-R B S CHHABA-R S S RAGHAV A S G-R
96.C.W. (S) 0521	13052/2009 DHARAM SINGH STATE OF RAJ AND ORS	N K SINGHAL-P ABHISHEK SHARMA-P VIKRANT GUPTA-P BRIJ KISHOR SHARMA-R JINESH JAIN AGC-R
97.C.W. (S) 0519	13078/2009 SHYAM SUNDER SINGH R S R T C &ORS	D S DHARIWAL-P VIRENDRA LODHA-R

98.C.W. (S) 0521	13261/2009 MAHAVEER PRASAD STATE OF RAJ & ORS	SANJAY MEHLA-P K S CHANDEL-R I R SAINI AAG-R S ZAKAWAT ALI DY G C-R
99.C.W. (S) 0521	14034/2009 VIMLA DEVI STATE OF RAJ AND ORS	VIJAY PATHAK-P MS PRIYANKA PAREEK-R
100.C.Ist.Appl 1704	421/2010 AJMER VIDYUT VITRAN NIGAM LTD AND OTHERS INDRAJ	RAJESH MUTHA-P JAI RAJ TANTIA-R
101.C.W. (S) 1502	1054/2010 CHIEF MANAGER R S R T C BHANWAR LAL BAIRWA &ANR	VIRENDRA SINGH YADAV-P DHARMENDRA JAIN-R
102.C.W. (S) 1502	1080/2010 CHIEF MANAGER R S R T C BAJRANG LAL YADAV &ANR	VIRENDRA SINGH YADAV-P DHARMENDRA JAIN-R
103.C.W. (S) 0521	7081/2010 PRAKASH NARAYAN GUPTA STATE OF RAJ & ORS	INDERSH SHARMA-P DR M S KACHHAWA AD G C-R NIRAJ BHATT-R SANJEEV SINGHAL DGC-R
104.C.W. (S) 0521	7094/2010 BRIJMOHAN SRIVASTAVA STATE OF RAJ & ANR	HET RAM AGARWAL-P KRISHNA VERMA ADD G C-R
105.C.W. (M) 2612	8894/2010 ROSHAN LAL MEENA AND ANR UNIVERSITY OF RAJ AND ORS	R D MEENA-P ASHWINI JAIMAN-R V K SHARMA RACHIT SHARMA-R
WITH 106 C.W. APPL 17527/2013 APPL 46544/2011	9142/2010 GAURAV HARIT MEENA UNIVERSITY OF RAJ &ORS	R D MEENA-P ASHWINI JAIMAN-R DR Y C SHARMA-R
107.C.W. (S) 0521	8982/2010 CHAND MAL GUPTA S B B J AND ORS	SARANSH SAINI-P G K GARG-R
108.C.W. (S) 0521	9041/2010 SANJAY KUMAR STATE OF RAJ & ORS	B L AVASTHI-P ISHWAR JAIN-P M FAISAL BAIG DY G C-R PARIKSHIT SINGH DY G C-R
109.C.W. (S) 0521	9063/2010 CHAJU RAM YADAV STATE OF RAJ & ORS	AMARDEEP ATWAL-P
110.C.W. (S) 0521	9696/2010 JITENDRA SHARMA AND ORS STATE OF RAJ & ORS	ASGAR KHAN-P
111.C.W. (S) 0521	11403/2010 DR SANJAY KUMAR MATHUR STATE OF RAJ & ORS	SANDEEP SAXENA-P B S RAJAWAT DY G C-R A S KHANGAROT-R
112.C.W. (S) 0521	12603/2010 MST VED KAUR STATE OF RAJ & ORS	HARISH MAAN-P B S RAJAWAT DY G C-R
113.C.W. (S) 0521	12608/2010 MST SANTOSH DEVI STATE OF RAJ & ORS	HARISH MAAN-P B S RAJAWAT DY G C-R
114.C.W. (S) 0521	13631/2010 MAGAN SINGH UNION OF INDIA & ANR	K S PAREEK-P S S RAGHAV-R B S CHHABA-R
115.C.W. (S) 0521	14446/2010 KRISHNA MURARI LAL ASTHANA L I C AND ANR	ABHINAV SHARMA-P MAHENDRA SINGH A TYAGI-R
116.C.IInd.APPL 0702	358/2011 GYAN CHAND JAWAHAR AND OTHERS	V K TAMOLIYA-P ALOK CHATURVEDI-R

117.C.M.A. 0603 CMS 1839/2011	2784/2011 R S R T C SANOJ SINGH AND OTHERS	VIRENDRA AGARWAL-P RAVI SHANKAR SHARMA-R
118.C.W. (M) 2612	6190/2011 UDAIVEER SINGH UNIVERSITY OF RAJ AND ANR	HEM SINGH RATHORE-P R A KATTA-R
119.C.M.A. 0603	6854/2011 AMAR SINGH RAJENDRA VERMA AND OTHERS	NAVEEN KUMAR SHARMA-P
120.C.W. (S) 1502	7082/2011 R S R T C SURJIT SINGH AND ANR	ASHOK BANSAL-P DHARMENDRA JAIN-R
WITH 121 C.W.	11398/2009 SURJEET SINGH R S R T C AND ANR	DHARMENDRA JAIN-P J K SINGHI-R
WITH 122 C.W.	7089/2011 RAJ STATE ROAD TRANSPORT CORP GIRDHARI LAL AND ANR	ASHOK BANSAL-P
WITH 123 C.W.	7113/2011 R S R T C SURJIT SINGH AND ANR	ASHOK BANSAL-P
124.C.M.A. 1700	226/2013 SHRIRAM GEN INSURANCE CO LTD SMT MOHINI DEVI AND OTHERS	VIRENDRA AGARWAL-P P S SIROHI-R
125.C.W. (S) 1502	416/2013 C M R S R T C RICHPAL SINGH AND ANR	OM PRAKASH SHEORAN-P ANIL KUMAR SHARMA-R
126.C.W. (S) 1502 APPL 9141/2014	1058/2013 M D R S R T C HABIB KHAN AND ANR	OM PRAKASH SHEORAN-P BABU LAL GUPTA-R
WITH 127 C.W.	8071/2006 RSRTC SH HABIB KHAN	MANISH BHANDARI-P ASHOK BANSAL-R B.L.GUPTA-R
128.C.W. (S) 1502	1444/2013 M D R S R T C PREM SHANKAR PALIWAL ANR	OM PRAKASH SHEORAN-P DHARMENDRA JAIN-R
129.C.W. (M) 2612	4991/2013 SHIMALA BAI MEENA UNIVERSITY OF RAJ AND ORS	B B OJHA-P MUKESH AGARWAL-R V K SHARMA-R VISHNU SHARMA-R YUNUS KHAN-P BHAGAWAT SINGH CHOUDHARY-R
130.C.W. (M) 2612	7817/2013 LEELA CHHIPA UNIVERSITY OF RAJ AND ORS	
131.C.W. (S) 1502	18605/2013 C M R S R T C LAL CHAND GUPTA AND ANR	MUKESH KUMAR VERMA-P RAJEEV SOGARWAL-R
132.C.W. (S) 1502 STAY 9742/2014	10408/2014 R S R T C AND ANR BHUDEV AND ORS	VINAYAK JOSHI-P
133.C.W. (S) 1502 STAY 9764/2014	10439/2014 M D R S R T C ANR PARMAL SINGH	VINAYAK JOSHI-P

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BY ORDER,



SECRETARY

RAJASTHAN HIGH COURT LEGAL, SERVICES COMMITTEE  
JAIPUR